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Title: The Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs laid a statement regarding Status of implementation of the recommendations contained in the 24th Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on "Working of CBI", pertaining to the Ministry of Personnel, Public Grievances and Pensions.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Sir, on behalf of Shri Prithviraj Chavan, I lay the following statement.

The Department Related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice had made several recommendations in its 24th Report on "Working of CBI". The recommendations inter-alia, are about strengthening the infrastructure, resources, vacancies/manpower, improving the recruitment process, skills and facilities of CBI officers and expeditious disposal of cases from investigation and trial etc.

Sir, some of the recommendations have already been implemented or no further action remains to be taken on them. However, in respect of some other recommendations, though the Government is keen and have taken earnest steps, their implementation may take some time. Sir, with your permission, I lay a Statement on the Table of the House, which indicates the status as on 26.4.2010 on these recommendations. The Statement shows how the recommendations have been implemented and in other cases the steps taken by the Government to implement the same and the present status of their implementation. The progress of the implementation of the recommendations of the Committee is being closely monitored by my Ministry.

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